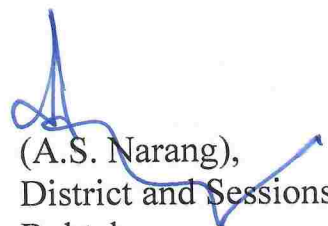


OFFICE OF THE DISTRICT AND SESSIONS JUDGE, ROHTAK

PUBLIC NOTICE

The General Public is informed that a National Lok Adalat would be held on 13.07.2019 at Judicial Court Complex Rohtak and Judicial Court Complex Meham wherein all the summary cases and M.V. Act (Challan) cases; Factory Act cases; Shop and Commercial Establishment Act cases etc.; Criminal Compoundable cases; Cheque Bounce (138 N.I. Act) cases; Civil Cases of all categories; Bank cases; Motor Accident Claim Cases; Hindu Marriage Act cases and all other cases which can be disposed of in the Lok Adalat would be taken up. Notices/Summonses in this respect have been issued by the respective courts. In case anyone wants to get his case settled in the Lok Adalat, he may contact the Secretary, District Legal Services Authority, Rohtak or may make an application to the court concerned.


(A.S. Narang),
District and Sessions Judge,
Rohtak.